CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 130/2001 MA 916/2001 OA 720/2000



New Delhi, this the 12th day of July, 2001

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J) HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

Shri T.C.Jain S/o Late Shri Chiranji Lal Jain Ex.MES-430886/Superintendent B/R Gd.I O/O G.E.South, Meerut Cantt.

Residential Address :-

72-C, Jain Nagar, Tirthankar Marg Railway Road, Meerut City.

...Petitioner

(By Advocate Shri G.D.Bhandari)

VERSUS

- Shri Yogendra Narain, Defence Secretary Ministry of Defence/South Block New Delhi. ~
- Maj. Gen. Prakash Suri The Chief Engineer, Central Command, Engineer Branch, Lucknow-2.
- 3. Lt.Gen.Hari Uniyal
 Engineer-in-Chief (E-in-C)
 Army HQ/Kashmir House DHQ
 New Delhi.
- 4. Col. D.Satyanarayan Commander Works Engineer (CWE) 29-J, The Mall, Meerut Cantt.
- 5. Shri Ravi Sinha, E.E.~ Garrison Engineer (South) The Mall, Meerut Cantt.

... Respondents

(By Advocate Shri A.K.Bhardwaj)

ORDER (ORAL)

BY HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)

We have heard both the learned counsel further in CP 130/2001.

2. Shri G.D.Bhandari, learned counsel has vehemently pointed out that in paragraph 16 of the reply filed by the respondents dated 28-5-2001, they

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have used the word 'Provisional' with regard to the payments made by way of pay and allowances to the petitioner. Shri A.K.Bhardwaj, learned counsel has clarified, on instructions from Depttl. representative Shri Ravi Sinha, GES, Meerut, who is present in Court that at the time when the reply was filed the payment was made provisionally, subject to further financial clearances from the concerned officers. submitted that these amounts they have been finally paid to the petitioner, on which Shri G.D.Bhandari, e and said that learned counsel immediately accepted that, in that case he has nothing further to state in the CP.

3. Noting the above submissions of learned counsel for the parties, CP 130/2001 dismissed. Notices to the accordingly contemnors are discharged. File be consigned to Record Room.

INDAN S. TAMPI) MEMBER (A)

(SMT.LAKSHMI SWAMINATHAN) VICE-CHAIRMAN (J)

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